

14. Nagaland	273.01
15. Orissa	63.76
16. Punjab	116.61
17. Rajasthan	76.22
18. Sikkim	184.75
19. Tamil Nadu	92.65
20. Tripura	151.50
21. Uttar Pradesh	52.41
22. West Bengal	84.32
23. A & N Islands	288.13
24. Arunachal Pradesh	180.12
25. Chandigarh	292.15
26. Dadra & Nagar Haveli	121.19
27. Delhi	158.79
28. Goa, Daman & Diu	199.47
29. Lakshadweep	437.53
30. Mizoram	220.79
31. Pondicherry	179.83

[*Translation*]

#### Area under Irrigation

1418. SHRI JITENDRA PRASADA : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the percentage of cultivable area under irrigation in the country ;

(b) whether there are no assured means of irrigation for the hilly as well as plain areas which depend on rain ;

(c) whether Government propose to introduce lift irrigation schemes in hilly areas which depend on rain as part of the National policy ; and

(d) if so, the details thereof ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) and (b) According to the provisional land use statistics of 1980-81, nearly 21 percent of cultivable area in the country was under irrigation. The irrigation facilities provided include rain-dependent areas situated both in hilly and plains areas.

(c) and (d) Irrigation projects are planned and Implemented by the State Government and therefore lift irrigation

schemes intended to benefit hilly areas are also taken up by them as part of their developmental plants.

[*English*]

#### Conversion of CGHS Dispensary at Naraina into a Functional Dispensary

1419. SHRI GANGA RAM : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government intend to make CGHS dispensary at Naraina a functional one in view of the difficulties faced by the beneficiaries and also keeping in view the fact that sufficient accommodation is available in the dispensary building for the purpose ;

(b) whether the new dispensary building at Naraina was constructed with the object of making the dispensary at Naraina functional one and the beneficiaries were assured that Specialist Services/Lab. facilities etc. would be provided in the Dispensary as soon as the building came up ;

(c) if so, the time by which the dispensary would be made functional ; and

(d) if not, the reasons therefor ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) No, Sir.

(b) to (d) The CGHS Dispensary was earlier functioning in DDA flats, which were unsuitable and inadequate for housing the dispensary. A new CGHS dispensary building has been constructed as per standard design and keeping provision for future expansion.

#### Utilisation of Chaliyar-River Waters in Kerala

1420. SHRI M. RAMACHANDRAN : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether in conformity with the recommendations of the Jaisukhlal Hathi Commission the Central Government will initiate steps to utilise the waters of Chaliyar River in Kerala to provide irrigation and drinking water facilities to the people of Calicut and surrounding areas ; and